

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 16
CP(CAA)1/ND/2020**

Under Section: 230-232.

In the matter of:

Kamlspsiti Infrastructure Ltd. and
Siddhivinayak Ltd

....Applicant

Order delivered on 07.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant
For the IT Dept.

: Mr. Kartikeya Goel, Adv.
: Mr. Kunal Sharma, Adv.

ORDER

Order reserved.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh